

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.16/ 2017	-	For Considera- tion	241/244	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>BEVEOPKAT</i>	<i>SHRI RATAKONDA MURALI</i>	<i>[Signature]</i>
	<i>SATYANARAYAN</i>		
	<i>SRINIVASARAO</i>		

Counsel for petitioner is present.  
List it for consideration on 04.08.2017.

*[Signature]*  
MEMBER (J)